

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 15936/2020

M/S CONARCH ASSOCIATES

Petitioner(s)

VERSUS

M/S IRCON INTERNATIONAL LTD.

Respondent(s)

Date : 20-04-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. Ravi Shankar, AOR
Ms. Ruhini Dey, Adv.

For Respondent(s)

Mr. Sibbo Sankar Mishra, AOR
Mr. Ashish Kumar Sinha, Adv.
Mr. Jainendra Kumar, Adv.
Mr. Aman Kumar, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Four weeks time, as a last chance, is granted to the sole
respondent to file counter affidavit.

After the expiry of said period, matter shall be processed for
listing before the Hon'ble Court as per rules.

S.P.S. LALER
Registrar